

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 789/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Selvel Publicity & Consultants Pvt. Ltd.  
 V/s.  
 Percept Out of Home Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Adv. Vishali Bhatia i/b Ajay Law Associates	Adv. for the Operational Audit	

ORDER

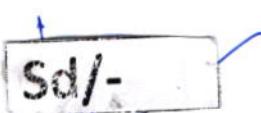
TCP No.789/I&BP/NCLT/MB/MAH/2017

First Call : Pass Over for filing withdrawal memo.

Second Call : On the withdrawal memo filed by the Petitioner, the Petition is hereby  
 dismissed as withdrawn.

 Sd/-

V. NALLASENAPATHY  
 Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR  
 Member (Judicial)

Encl: Withdrawal Memo